

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1562**

**TO BE ANSWERED ON THE 07th DECEMBER, 2021/AGRAHAYANA 16,1943 (SAKA)
DELIMITATION IN J&K**

1562. SHRI SATYADEV PACHAURI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any steps have been taken for completion of the work of delimitation at the earliest in Jammu Kashmir Union territory by the Union Government as a result of the meeting held with the representatives of various political parties of Kashmir recently;

(b) if so, the details thereof; and

(c) the time by which this work of delimitation is likely to be completed?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): The Government has constituted a Delimitation Commission headed by Justice (Retd.) Ranjana Prakash Desai for the purpose of delimitation of Assembly and Parliamentary constituencies in the Union Territory of Jammu and Kashmir. The Delimitation Commission has held extensive consultations with various stakeholders like State Election Commissioner of UT of J&K, Chief Secretary, Govt. of J&K, Registrar General of India, Surveyor General of India, District Election Officers of all 20 districts of J&K. The Delimitation Commission visited various places in Jammu & Kashmir from 6th July to 9th July, 2021 to

receive inputs from the stakeholders. The endeavour of Commission is to complete the said exercise as early as possible.
